

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4025 of 2023 in Comp. App. (AT) No. 158 of 2023	Samkit Shah Vs. 4Care Lifescience Pvt. Ltd. & Ors.	Sanchit Garga
2.	I.A. No. 2461 of 2023 in Comp. App. (AT) No. 103 of 2023	Sinhal Hygeinic Products Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Nikita Goel
3.	I.A. No. 4003 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Santosh Sarda Vs. IDBI Trusteeship Services Ltd.	Bathiya Legal
4.	I.A. No. 4002 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anhui Technologies Imp & Exp Co. Ltd. Vs. Gagan Gulati	Nikhil Palli
5.	I.A. No. 4007 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Millennium Construction Pvt. Ltd. Vs. Rakesh Kumar Gupta (IRP)	Abhay Singh

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By order
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Assistant Registrar